

28.9.1995

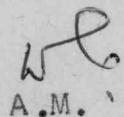
O. A. 1174/1994.

Hon. Mr. S. Das Gupta, AM  
Hon. Mr. T. L. Verma, J.M

Learned counsel for the applicant has moved a Misc. Application No. 2480 of 1995 seeking withdrawal of this O.A. on the ground that the respondents ~~are~~ have prepared to offer the post of Mazdoor to the applicant in case she withdraws this O.A. A copy of the communication dated 4.8.1995 issued by the respondents, in this regard is also enclosed to the Misc. Application

In view of the communications of the respondents the applicant is not willing to pursue this matter and hence this withdrawal application. The Misc. Application is allowed. The O. A. is dismissed as withdrawn. The copy of this order may be given to the counsel for the applicant.

  
J.M.

  
A.M.

VKP/-